



**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-83/1994/5898/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti G. B. Changkakati.  
Principal Judge,  
Family Court, Dhubri.

Dated Guwahati, the 1<sup>st</sup> Oct, 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. FC.XII-3/2019/412/E, dtd. 26.09.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 25.09.2019 along with station leave permission from the morning of 25.09.2019 till the morning of 26.09.2019, has been granted/rejected.

Yours faithfully,

*sdl-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-83/1994/5899/1 dated 1.10.19**

Copy to.

1. The Systems Analyst, Gauhati High Court.

*[Signature]*  
01/10/19

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*